

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1724
ANSWERED ON TUESDAY THE 12TH MAY, 2015**

SC/ST EMPLOYEES OF CCI

QUESTION

1724. SHRI AMBETH RAJAN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the various posts existing in the Competition Commission of India; and
- (b) the details of the persons belonging to SC/ST category employed in those various posts in Competition Commission of India?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) & (b) The details of posts sanctioned in the Competition Commission of India and posts filled up by persons belonging to SC/ST category are given below:

Sl. No.	Name of Post	Posts Sanctioned	Posts filled up	No. of SC/ST Officers
1.	Secretary	01	01	-
2.	Advisors	08	07	-
3.	Directors	12	08	1 SC
4.	Joint Directors	26	06	1 SC
5.	Deputy Directors	53	37	3 SC
6.	Assistant Directors	21	20	-
7.	Office Managers	29	28	2 SC and 1 ST
8.	Senior Principal Private Secretary / Principal Private Secretary/Private Secretary	10	09	-
9.	Director General	01	01	-
10.	Additional Director General	04	03	-
11.	Joint Director General	08	04	-
12.	Deputy Director General	21	05	-
13.	Assistant Director General	03	03	-
	Total	197	132	7 SC and 1 ST
